

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 5430/2021

(Arising out of impugned final judgment and order dated 06-11-2017 in WC No. 19662/2015 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

SAMARUDDIN

Respondent(s)

(FOR ADMISSION and I.R. and IA No.36460/2021-CONDONATION OF DELAY IN FILING and IA No.36462/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.36461/2021-EXEMPTION FROM FILING O.T.)

Date : 26-03-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Petitioner(s)

Mr. V. Shekhar, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Ms. Sheetal Rajpoot, Adv.
Mr. Kamalendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ms. Sheetal Rajpoot, learned counsel appearing for the petitioner-State states that another matter being C.A. No. 7647 of 2009 involving similar question is pending for consideration.

List this matter alongwith C.A. No. 7647 of 2009.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)